

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
JAIPUR BENCH

Jaipur, this the 16th day of April, 2010

ORIGINAL APPLICATION NO. 193/2010

CORAM:

HON'BLE MR. M.L. CHAUHAN, JUDICIAL MEMBER
HON'BLE MR. B.L. KHATRI, ADMINISTRATIVE MEMBER

Chandan Chakraborty son of Late Shri P. Chakraborty age about 50 years, resident of 90/118, Mansarovar, Jaipur. Presently posted in the office of Central Board of Direct Taxes, Near Statue Circle, New Central Revenue Building, Jaipur as relieved Accounts Officer.

.....APPLICANT

(By Advocate: Mr. Saugath Roy)

VERSUS

1. Union of India through the Controller General of Accounts, Ministry of Finance, 7th Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
2. Principal Controller of Accounts, Central Board of Direct Taxes, 7th Floor, Lok Nayak Bhawan, Khan Market, New Delhi.
3. Controller of Accounts, Office of Principal Chief Controller of Accounts, Central Board of Direct Taxes, 7th Floor, Lok Nayak, Khan Market, New Delhi.

.....RESPONDENTS

(By Advocate: -----)

ORDER (ORAL)

The applicant has filed this OA against the impugned order dated 03.03.2010 (Annexure A/1) whereby he has been nominated for one year's training programme on 'Government Accounting & Auditing' at NIFM, Faridabad, which is due to commence in June, 2010.

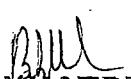
2. We have heard the learned counsel for the applicant. Learned counsel for the applicant submits that he will be satisfied at this stage

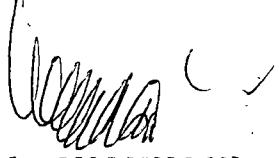
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if liberty is given to the applicant to file representation thereby highlighting his grievances before the appropriate authority.

3. In view of what has been stated above, the applicant is permitted to file representation before the appropriate authority. In case such representation is filed by the applicant within 15 days, we see no reason why the appropriate authority ^{shall} not decide the same by passing a reasoned & speaking order before the commencement of the training programme in June, 2010.

4. With these observations, the OA is disposed of at admission stage with no order as to costs.


(B.L. KHATRI)
MEMBER (A)


(M.L. CHAUHAN)
MEMBER (J)

AHQ